


OFFICE OF THE PRINCIPAL DISTRICT & SESSION JUDGE,
SOUTH-EAST DISTRICT, SAKET COURTS COMPLEX, NEW DELHI.

ORDER

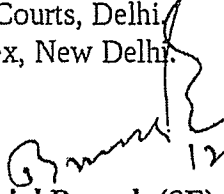
Since Ms. Neelam Singh, ASJ-06 POCSO (SE) is on leave today and her link Judicial Officers are also on leave, therefore, *Sh. Prashant Sharma*, ASJ-02, South-East District, Saket Courts Complex, New Delhi, is hereby authorized u/s 10 (3) of the Criminal Procedure Code 1973 to dispose of the bail/urgent applications pertaining to the Police Stations/Investigation Agencies of Jait Pur, Govind Puri, Lajpat Nagar, Greater Kailash and Chitranjan Park Police Station of South-East District for today i.e. 12.08.2022.


(Sanjay Garg-I)
Principal District & Sessions Judge (SE)
Saket Court Complex, New Delhi

No. Judl./Bail Power/F.46/SE/Saket/2022/ 14129-14141 Dated, New Delhi: 12/08/2022

Copy forwarded for information & necessary action to:

1. The Officers concerned.
2. The A.O. (Judl.), Filing Section & Admn. Branch, South East District, Saket Courts Complex, New Delhi.
3. The Director, Directorate of Prosecution, Govt. of NCT of Delhi.
4. The Public Prosecutor, Tis Hazari, Delhi.
5. Chief/In-Charge Prosecutor, Saket Courts, New Delhi.
6. The Reader to Principal District & Sessions Judge, South East District, Saket Courts Complex, New Delhi.
7. The In-Charge Facilitation, Saket Courts Complex, New Delhi.
8. The In-Charge, Lock-up, Saket Courts Complex, New Delhi.
- ✓ 9. The Website Committee, English/Hindi, Tis Hazari Courts, Delhi
10. The Secretary Bar Association, Saket Courts Complex, New Delhi.


Branch In-Charge/Judicial Branch (SE)
for Principal District & Sessions Judge (South-East)
Saket Courts Complex, New Delhi

